

## PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

**SUB: TELANGANA STATE JUDICIAL SERVICES** – Training programmes – Imparting training to the Judicial Officers of all the cadres on “Case Information System 3.1 Software and Development facilities under e-Courts project (NSTEP, e-filing, epay, justIS Mobile application and NJDJ)” at District Level by the Master Trainers - Relief Arrangements to the Master Trainers – **ORDERS – ISSUED.**

- REF:**
1. Letter Roc.No.302/2019-CPS, dated 19.07.2019 from the Registrar (I.T – cum-C.P.C), High Court for the State of Telangana, Hyderabad.
  2. Letter ROC.No.1109/2019/TSJA- Sec'bad dated 23.07.2019, from the Director, Telangana State Judicial Academy, Secunderabad

### ORDER ROC.No.2097/2019-B.SPL., DATED:26.07.2019

**The High Court is pleased to pass the following Orders:**

The following Judicial Officers, who are trained Master Trainers are hereby permitted to participate in the programme of “Case Information System 3.1 Software and Development facilities under e-courts project (NSTEP, e-filing, epay, justIS Mobile application and NJDJ)” as resource persons, on the dates mentioned against their names at the venue specified.

The officers mentioned in column number (4), will be incharge of the post(s) mentioned in corresponding column number (2), during the period of absence of the Master Trainers on the dates mentioned against their names.

<b>SL. NO.</b>	<b>NAME OF THE RESOURCE PERSON WITH DESIGNATION</b>	<b>DATES &amp; VENUE</b>	<b>PRESIDING OFFICER PLACED IN-CHARGE IN THE ABSENCE OF OFFICER DURING THEIR NOMINATION</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>
1.	<b>SRI D.HEMANTH KUMAR,</b> IV Addl. Metropolitan Sessions Judge, Hyderabad.	03.08.2019 & 04.08.2019 (at Nalgonda) 31.08.2019 & 01.09.2019 (at Nizamabad) 07.09.2019 & 08.09.2019 (at Warangal) 21.09.2019 & 22.09.2019 (at Mahabubnagar)	II Addl. Metropolitan Sessions Judge, Hyderabad.
2.	<b>SRI D.RAMAKANTH,</b> Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.	03.08.2019 & 04.08.2019 (at Judicial Academy, Secunderabad) 31.08.2019 & 01.09.2019 (at City Civil Court, Hyderabad.) 07.09.2019 & 08.09.2019 (at Ranga Reddy)	Get himself relived in consultation with the Director, Telangana State Judicial Academy, Secunderabad.
3.	<b>SMT. G.RADHIKA,</b> I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.	03.08.2019 & 04.08.2019 (at Nalgonda) 31.08.2019 & 01.09.2019 (at Nizamabad) 07.09.2019 & 08.09.2019 (at Warangal) 21.09.2019 & 22.09.2019 (at Mahabubnagar)	II Addl. Junior Civil Judge, Huzurabad, Karimnagar District.

On return from the above said program, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number (4) are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

**NOTE:** The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>  
The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)** 25/10/11

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana  
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Chief Judge, City Small Causes Court, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
  - a) Adilabad                      b) Karimnagar                      c) Khammam
  - d) Mahabubnagar              e) Medak                              f) Nalgonda
  - g) Nizamabad                    h) Ranga Reddy                  i) Warangal
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
  - a) I Addl. Metropolitan Sessions Judge, Hyderabad.
  - b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
  - c) Adilabad                      d) Karimnagar                      e) Khammam
  - f) Mahabubnagar              g) Medak                              h) Nalgonda
  - i) Nizamabad                    j) Warangal
11. The Pay and Accounts Officer, Hyderabad.
12. **THE DISTRICT TREASURY OFFICERS :**
  - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
  - b) Adilabad                      c) Karimnagar                      d) Khammam
  - e) Mahabubnagar              f) Medak                              g) Nalgonda
  - h) Nizamabad                    i) Warangal
13. **THE SECTION OFFICERS :**
  - a) Special Officer Section      b) Vigilance Cell                  c) E-Section
  - d) Work Review Cell            e) O.P.Cell                          f) B-Section
  - g) Accounts Section            h) Computer Section            i) D-Budget Section
  - j) Enquiry Cell.

High Court for the state of Telangana.

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